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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

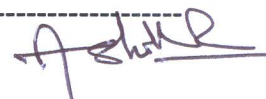
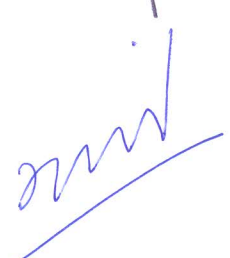
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/80/2016
NAME OF THE PETITIONER(S) : S. N. Santosh Kumar
NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

1) R. VIDHYASHANKAR } Counsel for Respondents 1 to 5 
E. ASHOK KUNAR }
2) Anirudh Krishnan } Counsel for the
B. A. Sujay Prasanna } Petitioner 

ORDER

Shri B A Sujay Prasanna, counsel for petitioner present. Shri R Vidhyashankar, counsel for R1 to R5 and counsel for R6 to R8 present. The matter is posted for final arguments. Put up on **08.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)